

Email**Sushil Kumar**

Fwd: Views @ comments for amendment proposed in The Telecommunication Consumer Education & Protection Fund

From : A.K Singh <advisorit@traigov.in>

Fri, Aug 11, 2023 05:05 PM

Subject : Fwd: Views @ comments for amendment proposed in
The Telecommunication Consumer Education
& Protection Fund**To :** S.M.K. Chandra <smk.chandra@traigov.in>, Sushil Kr.
Bansal <skbansal@traigov.in>

From: consumerk2@gmail.com**To:** "A.K Singh" <advisorit@traigov.in>**Sent:** Friday, August 11, 2023 3:29:07 PM**Subject:** Views @ comments for amendment proposed in The Telecommunication
Consumer Education & Protection Fund

comments by Upbhokta Sanrakshan & Kalyan samiti KANPUR CAG, on your DRAFT for amendment in TCEPF, as under- --

1. (I) All right, we support.
(2) all right. We support.
2. (a) all right we support
(b) OK
3. (a) in clause (I) should be CONSUMER
Commission not Consumer Forum
(b) in clause (ii) the words should be
Consumer commission not Consumer
Note consumer forum.
4. (a) all right we support
(b) OK
5. (a) OK
(b) OK
6. All right. we support
7. (a) OK
(b) all right we support
(c) Ok, we support
8. OK

We hope you shall find our support in order

Thanks
With regards
Padam Mohan Misra
Secretary
U S K S KANPUR NAGAR

Note By new Consumer Protection Act Now a days are District consumer Redressal commission.State Consumer Redressal Commission and National Consumer Redressal Commission .
